HARYANA VIDHAN SABHA

Starred Question

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Monday, the 9th September, 2013.

Disposal of Bio-medical Waste

*1633. **Dr. ASHOK KASHYAP, M.L.A.**: Will the Health Minister be pleased to state:-

- a) whether the Bio medical Waste is being disposed off as per norms of the Haryana Pollution Control Board in all the Hospital in the state; if so, the details of such Hospitals which are following these norms;
- b) whether there is any Medical College/Hospital which is not following the norms of the HPCB; if so, the details of such hospitals;
- c) whether the Health Department has taken any disciplinary action against any Hospital Authority for non compliance of the HPCB norms; if so, the details thereof; if not, the reasons thereof;
- d) whether there is any system of online monitoring of the disposal of biomedical waste; and
- e) whether there is any provision to check the vehicles carrying biomedical waste to ensure that all norms of the HPCB are being followed by such vehicles; if not, the reasons thereof?

Chandigarh: The 29th August, 2013 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha